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**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH**


ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 24.03.2021

CAUSE LIST

PRESENT: 1. Hon'ble Member (J), Shri Rajeswara Rao Vittanala
2. Hon'ble Member (T), Shri Ashutosh Chandra

CP/CA No.	Purpose	Sec	Name of Petitioner	Petitioner Advocate	Name of Respondent	Respondent Advocate
CP(IB)No. 51/BB/2018	For subjudice before Hon'ble High Court IA 134/2020 Direction to RP IA 225/2020 For directions IA 227/2020 direction to RP IA 248/2020 Implead in IA 225/2020 IA 85/2021 Direction to Respondents - CIRP	Sec 7 of I&B code 2016	M/s Oriental Bank of Commerce	Shri V B Ravi Shankar,	M/s Associate Decor Limited	Shri Alok Kailash Saksena, RP Mr Ajay for RP Sandeep Huilgol for IA 134/2020 Sumesh Dhawan for IA 225/2020 & IA 227/2020 Deepayan Mandal for IA 248/2020 Jagadish For IA 85/2021

ADVOCATE FOR PETITIONER/s:

* IA 134/2020 - Adv. Anagha Nair for the Applicant
Adv. AJAY SHANKAR FOR RP 

ADVOCATE FOR RESPONDENT/s:

ORDER

Heard Shri Ajay Shankar, Learned Counsel for the RP and Ms. Anagha Nair Learned Counsel for the Applicant in I.A No. 134 of 2020. The Learned Counsel for the RP submits that the Hon'ble High Court of Karnataka has already passed an order on 04.03.2021 and the same is placed on record. As per the directions of the Hon'ble High Court of Karnataka, the State Government has filed an application numbered as I.A No. 85 of 2021 which is listed today. The Learned counsel for the Applicant in I.A No. 85 of 2021 is directed to serve copy of the I.A to the Respondent/RP. The Learned Counsel for the RP requested time to file his objections. Therefore, the Learned Counsel for the RP is directed to file his statement of objections to the I.A within two weeks duly serving the copy on the other side. Post the case on 08.04.2021 along with all other I.As.



Verified MEMBER (T)

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Court Officer



MEMBER (J)